

FORM A
PUBLIC ANNOUNCEMENT

*[Under Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]*

**FOR THE ATTENTION OF STAKEHOLDERS OF MIND ENGINEERING DESIGN (INDIA)
PRIVATE LIMITED**

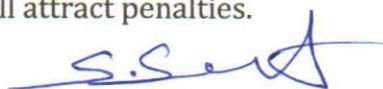
1. Name of the Corporate Debtor	MIND ENGINEERING DESIGN (INDIA) PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	June 21, 2007
3. Authority under which Corporate Debtor is Incorporated/Registered	Companies Act, 1956
4. Corporate Identity Number	U28999TN2007FTC064057
5. Address of the Registered Office of the Corporate Debtor	Office 138, Regus Prince Infocity II, Unit I, 1 st Floor, 283/3&283/4, OMR, Kandanchavady, Perungudi, Chennai 600096
6. Liquidation commencement date of Corporate Person	8 th July, 2024
7. Name, address, email address and the registration number of the Liquidator	Shanmugakani Saraskumar Contact Address: 132A, NTR Street, Rangarajanpuram Main Road, Kodambakkam, Chennai-600024. Mobile no: 9444011294 Email ID: saraskcsca@gmail.com Registration number: IBBI/IPA-002/IP-N00265/2017-18/10778
8. Last date of submission of claims	8 th August, 2024

Notice is hereby given that Mind Engineering Design (India) Private Limited has commenced Voluntary Liquidation on 8th July, 2024

The Stakeholders of Mind Engineering Design (India) Private Limited are hereby called upon to submit their proof of claims on or before 8th August, 2024 to the liquidator at the address mentioned against item no. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claim by person by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



Shanmugakani Saraskumar

Email ID: saraskcsca@gmail.com

Regn. No.: IBBI/IPA-002/IP-N00265/2017-18/10778

Date: July 10, 2024

Place: Chennai